

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD**

**OA/021/710/2018**

**Date of Order: 07.09.2018**

Between:

Smt. A. Bhagyalakshmi,  
W/o. Late Allamraju Rama Murthy,  
(Group 'D'), aged about 70 years,  
Occ: House Wife,  
Now temporarily residing at  
C/o. D.V.V.N.Murali Krishna,  
3-4-119/3/13/B, III Block, 13/B,  
Janapariya Town Ship,  
Mallapuram,  
Hyderabad – 500 076.

... Applicant

AND

1. The Union of India rep. by  
The General Manager,  
East Coast Railway,  
Bhubaneswar,  
Orissa State.
2. The F.A. & C.A.O. (Pension),  
East Coast Railway,  
Bhubaneswar,  
Orissa State.
3. The Manager,  
State Bank of India,  
Centralised Pension Processing Centre,  
Behind Working Womens Hostel Premises,  
Govindpura, BHEL,  
Bhopal, Madha Pradesh State – 462 011.
4. The Chief Manager,  
State Bank of India,  
Centralised Pension Processing Centre (CPPC),  
Hyderabad.
5. The Senior Manager,  
State Bank of India,  
Gollaprolu Branch, Gollaprolu Mandal,  
East Godavari District – 533 445.

... Respondents

Counsel for the Applicant : Mr. K. Bhima Singh

Counsel for the Respondents : Mr. S.M. Patnaik, SC for Railways

CORAM :

THE HON'BLE MR. JUSTICE R. KANTHA RAO, JUDL. MEMBER  
THE HON'BLE MRS. NAINI JAYASEELAN, ADMN. MEMBER

**ORAL ORDER**

{ Per Hon'ble Mr. Justice R. Kantha Rao, Judl. Member }

Both side counsel present.

2. Learned counsel appearing for the Applicant seeks permission to withdraw the O.A. He is permitted to do so. Accordingly, the O.A. is dismissed as withdrawn. No costs.

**(NAINI JAYASEELAN)**  
**ADMN. MEMBER**

**(JUSTICE R. KANTHA RAO)**  
**JUDL. MEMBER**

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